

F.No. 01(03)/Roster/CESTAT/2018
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.02.2018

ORDER NO. 33 OF 2018

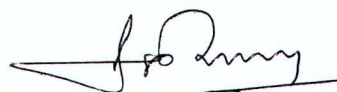
Hon'ble President is pleased to partially modify the roster order no. 53 of 2017 for CESTAT, Chennai to the extent indicated below:-

COURT	PERIOD	WORK ASSIGNED
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	From 12.3.2018 to 16.03.2018	Customs, Excise Division Bench Matters and the matters wherein appeals arising against the adjudicating order passed by Sh. M.M. Damodhar as Commr./ Commr (Appeal)
Hon'ble Ms. Sulekha Beevi C.S., Member (Judicial) and Hon'ble Shri M.M. Damodhar, Member (Technical)	From 12.3.2018 to 16.03.2018	Service Tax Division Bench Matters.

Note:

- (1). Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.
- (2). On every Friday afternoon special bench sittings will be notified, if any.

By Order



(A.Mohan Kumar)
Registrar

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Dy.Registrar